

(ख) क्या उन्हें पेंशन के अलावा और भी कुछ मुआवजा दिया जायेगा; और

(ग) क्या सरकार का बर्दीनाथ में हवाई अड्डा बनाने का विचार है ?

प्रतिरक्षा उपमंत्री (सरदार बर्जाठिया) :

(क) जोशीमठ से लौटते हुए एक सैनिक ट्रक १७ (न कि १८) मई १९६१ के दिन रुद्र प्रयाग के समीप सड़क से २५० गज दूर एक नाले में (नदी में नहीं) गिर गया था। सिपाही ड्राईवर, जो ट्रक में अकेला था उसमें मारा गया।

(ख) सम्बद्ध नियमों के अनुसार, कर्तव्यपालन करते हुए मरने वाले सैनिक के परिवार की क्षतिपूर्ति, विशेष परिवारिक पेंशन, और यदि बच्चे भी हों तो बच्चों को भत्ते की सूत्र में की जाती है।

(ग) जी नहीं।

Ilyushin Aircrafts

*189. **Shri Ajit Singh Sarhadi:** Will the Minister of Defence be pleased to state:

(a) whether total supply negotiated of Ilyushin Aircrafts from Soviet Russia has reached India;

(b) if so, whether our Indian personnel are handling them;

(c) whether any further supply is expected; and

(d) if so, when?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir. Only a part of the contracted supplies has been received.

(b) The aircraft received so far are operated by I.A.F. personnel.

(c) Yes, Sir. The balance of the supplies outstanding under the contract of purchase.

(d) The deliveries are expected to be completed shortly.

Liquid Gold

*190. **Shri Pangarkar:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Commission proposes to set up a museum-cum-information centre at its regional office Baroda to inform the public about the search for 'liquid gold' in the country; and

(b) if so when the proposal will materialise?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The proposal is under consideration.

Polytechnics for Women

*191. { **Shri Subodh Hansda:**
Shri Nek Ram Negi:
Shri S. C. Samanta:
Shri Ram Krishan Gupta:
Shri Chuni Lal.
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:
Shri A. M. Tariq:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that a few Polytechnics, exclusively for women will be established during the Third Five Year Plan period;

(b) if so the number of such Polytechnics to be established;

(c) in which States these institutions will be located; and

(d) other details of the scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). It is proposed that twenty-four such polytechnics may be established in the country in the States of Andhra Pradesh, Assam Bihar, Gujarat, Kerala, Madhya Pradesh, Madras, Maharashtra, Mysore, Punjab, Uttar Pradesh, West Bengal and Delhi.

(d) A copy of the model scheme for polytechnics for girls is available in the library of the Sabha.

Loans and Grants to India from Japan

*192. **Shrimati Parvathi Krishnan:** Will the Minister of Finance be pleased to state:

(a) whether his attention has been drawn to the report in *Times of India* 10th May, 1961 in which it is stated that Senator J. William Fulbright, Chairman of the Foreign Relations Committee has suggested to the State Department that Japan should discharge its debt to the United States by making loans of grants to India;

(b) whether Government has received any proposal regarding it from the State Department of U.S.A.; and

(c) if so, the details thereof?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Centenary Celebrations of Archaeology Department

*193. { **Shri Subbiah Ambalam:**
Sardar Iqbal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1671 on the 21st April, 1961 and state:

(a) whether the list of invitees from abroad to attend the Centenary Celebrations of the Department of Archaeology has since been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) Lists are laid on the Table of the House. [See Appendix I, annexure No. 32].

Conference of Chief State Electoral Officers

*194. { **Shri Narayanankutty Menon:**
Shri Punnoose:
Shri Damani:

Will the Minister of Law be pleased to state:

(a) what are the decisions taken by the conference of Chief State Electoral Officers held at Nainital in May 1961; and

(b) whether any final decision has been taken regarding the next general elections?

The Deputy Minister of Law (Shri Hajarnavis): (a) A conference of the Chief Electoral Officers was held at Naini Tal on the 28th and 29th April, and the 1st May, 1961. No decisions were taken or were intended to be taken; only views were exchanged on matters relating to the preparation of electoral rolls and the conduct of the forthcoming general elections.

(b) The reference is presumably to the dates for the next general elections. In the nature of things it is not possible to decide finally at this stage the programme for the next general elections. However, after taking into consideration all the aspects of the question, the Election Commission has come to the provisional conclusion that the last week of February 1962 would be the most convenient period for the purpose except in the snow-bound areas of Himachal Pradesh and Kulu sub-division where polling is likely to take place sometime in April, 1962.

कालेजों में प्रवेश चाहने वाले दिल्ली के स्कूलों के छात्र

*१९५. { **श्री बलराज मधोक :**
श्री नवल प्रभाकर :
श्री बाजपेयी :
पंडित द्वा० ना० तिवारी :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :